



KERALA GAZETTE
കേരള ഗസറ്റ്

PUBLISHED BY AUTHORITY
ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

Vol. LIII വാല്യം 53	Thiruvananthapuram, Tuesday തിരുവനന്തപുരം, ചൊവ്വ	8th July 2008 2008 ജൂലൈ 8	No. 28 നമ്പർ
		17th Ashadha 1930 1930 ആഷാഢം 17	

PART III

Commissionerate of Land Revenue

MALAPPURAM DISTRICT

Ponnani Taluk

NOTICE

Ref. DI-3174/2008. *4th June 2008.*

Notice is hereby given to all whom it may concern that Saraswathi Amma, Valathel House, Edappal Amson, Desom of Edappal Village, Ponnani Taluk, Malappuram District has filed an application to this Office for the grant of legal heirship certificate in respect of the legal heirs of late Ragesh Valathel, Valathel House, Edappal amson, Desom of Edappal Village, Ponnani Taluk, Malappuram District who expired on 7-5-2008, that it has been reported to this office that the persons named in the schedule below are the legal heirs of late Ragesh Valathel.

SCHEDULE

Sl. No.	Name of the legal heir	Relationship with the deceased	Age
1	Valathel Sreejitha	Wife	20
2	" Radhakrishnan	Father	63
3	" Saraswathi	Mother	53

It is proposed to issue a legal heirship certificate according to this petitioner and that objections if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Ponnani within 30 days of the date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

Taluk Office,
Ponnani.

(Sd.)
Tahsildar.

തിരുത്തൽ പരസ്യം

നമ്പർ ഡി.3330/2008. 2008 ജൂൺ 3.

4-3-2008-ലെ കേരള ഗസറ്റ് നമ്പർ 10-ൽ (വാല്യം 53), പാർട്ട് III, ലാൽ" ബന്ധു ഷീറ്റിൽ സൂചിപ്പിച്ചിരിക്കുന്ന പാർട്ട് നമ്പർ 27-ൽ, റാഫ്. ഡി.7831/2007 തീയതി 10.1.2008 ആയി പ്രസിദ്ധീകരിച്ച പരസ്യത്തിൽ പരാമർശിച്ച മൂന്നാമത്തെ അംഗീകൃത പേര് പേര് "സരസ്വതി" ആയി മാറ്റി, കേൾ" എന്ന് രേഖപ്പെടുത്തിയിട്ടുള്ള "സരസ്വതി" മേൽപ്പറഞ്ഞ പേര്, കേൾ" എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

സഹായകമി. സ,
പെരുന്തപുരം.

(Sd.)
തഹസീൽദാർ.